

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 5 OF 2020

IN THE MATTER OF:

RITA SHARMA & ORS.

...APPLICANTS

VERSUS

STATE OF HIMACHAL PRADESH & ORS.

...RESPONDENTS

NDOH: 09.11.2021

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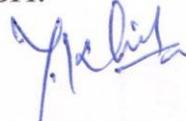
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RESPONDENT NO.4

THROUGH:



Y.K. SINGH & ASSOCIATES,
 COUNSELS FOR THE RESPONDENT NO.4
 CHAMBER NO. 429, LAWYERS' BLOCK,
 SAKET COURT COMPLEX,
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DELHI

DATED: 05.10.2021

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 5 OF 2020

IN THE MATTER OF:

RITA SHARMA & ORS.

...APPLICANTS

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STATE OF HIMACHAL PRADESH & ORS.

...RESPONDENTS

**REPLY IN COMPLIANCE OF ORDER DATED
01.09.2021 ON BEHALF OF RESPONDENT NO.4.**

MOST RESPECTFULLY SHOWETH:

1. That the Respondent No.4 had previously filed a detailed reply vide email on 02.06.2020 and is filing this additional reply to assist this Hon'ble Authority which is necessitated in terms of Order passed on 01.09.2021 by this Hon'ble Authority.
2. That this Hon'ble Authority taking note of various violations in village of Dughneri, District Hamirpur, passed an Order on 14.01.2020, calling the Deputy Commissioner of Hamirpur, the Municipal Council of Hamirpur and the Himachal Pradesh State Pollution Control Board to submit report with the State PCB to be the nodal agency. The Respondent No.4 honouring the Order filed its counter affidavit on 02.06.2020 vide email which was also taken note of by this Hon'ble Authority in its Order dated

11.08.2020. However, this Hon'ble Authority did not find the said Counter Affidavit filed by Respondent No.4 of much assistance and directed the State PCB to coordinate and file a joint Committee report.

3. That this Hon'ble Tribunal taking note of the Report dated 13.11.2020 submitted by the nodal agency i.e. State PCB recorded in its Order dated 17.11.2020 that deficiencies still persist and lack of funds cannot be a ground for denying the citizens the basic fundamental right of clean environment. With this observation, this Hon'ble Tribunal directed the Secretary, Urban Development Department, Himachal Pradesh to take remedial action within two months and posted the case for apprising the status on 24.03.2021.

4. That the Respondent No.4 has been making continuous effort to comply with the directions of this Hon'ble Authority within the framework of law and its own authority. The answering Respondent has been able to complete almost all the work which were broadly divided into four work areas. The only work now which remains to be achieved is 3rd phase work for retaining wall which is going on and will be shortly completed. The execution of work got delayed partly because of the various restrictions due to pandemic and partly due strike by stone crushers. The Respondent No.4 has prepared a status report dated 26.09.2021 detailing the work carried out so far in compliance of directions passed by this Hon'ble Tribunal alongwith photographs which are annexure to the Status Report and other photographs are also placed on record to show the

work that is being carried out at the Solid Waste Management Project at Dughneri. As per the Status Report, a joint inspection is to be carried out by everyone concerned in the Department which is scheduled for 04.10.2021. Copy of the Status Report dated 26.09.2021 bearing no. 30-F/Part Court Case/1495/MCH/2021 is **Annexure – R1**.

The photographs taken at the Solid Waste Management Project regarding the work of retaining wall to avoid spillage is **Annexure – R2 (colly)**, the photographs of storm drain for water is **Annexure – R3 (colly)**, the photographs of fencing and net facility to avoid entry of birds is **Annexure – R4 (colly)**, the photographs of road maintenance work is **Annexure – R5**, the photograph of trommel machine and shredder machine is **Annexure – R6 (colly)**, the photograph of bailing machine is **Annexure – R7**, the photograph of composting machine and unit is **Annexure – R8**, the photograph of park is **Annexure – R9**, the photograph of chowkidar hut is **Annexure – R10** and the photograph of toilet and bathroom is **Annexure – R11**.

5. The Respondent No.4 was undertaking the developmental work in furtherance of achieving the objective and comply with the directions of the Order passed by this Hon'ble Tribunal. There were various tenders floated from time to time inviting bids for restoration of path, construction of retaining wall and U shape drainage. In the meantime, vide Order dated 01.09.2021, this Hon'ble Tribunal took note of the deficiencies which still persisted, whereafter, the Respondent No.4 wrote a letter to the

Deputy Commissioner, Hamirpur dated 10.09.2021 bearing no. 30-F/Part Court Case/1378/MCH/2021 requesting for joint inspection of the Solid Waste Management Project. Copy of the letter to the Deputy Commissioner, Hamirpur dated 10.09.2021 bearing no. 30-F/Part Court Case/1378/MCH/2021 is **Annexure – R12.**

6. That the Respondent No.4 has communicated with the Director, Urban Development vide its letter dated 28.09.2021 bearing no. S.W.M. Project/1501/MCH/2021 informing about the current status of work in compliance of the directions passed by this Hon'ble Tribunal. The four broad areas of work which needed attention have been achieved. (i) The storm drain work is completed. (ii) The covering of part of the Solid Waste processing facility with net and segregation work carried out at initial stage to avoid entry of birds is completed. (iii) The fencing work of adequate height surrounding Solid Waste Management Project completed and (iv) The 1st phase and 2nd phase work of retaining wall is completed with 3rd phase work pending and about to get completed. The photographs reflecting the completed work is being filed with this reply. The copy of letter dated 28.09.2021 bearing no. S.W.M. Project/1501/MCH/2021 to the Director, Urban Development is **Annexure – R13.** The Respondent No.4 also wrote letter dated 28.09.2021 bearing No.30-F/Pat Court Case/1510/MCH/2021 to the Deputy Commissioner, Hamirpur intimating about submission of status report with a copy to Member Secretary, H.P. State Pollution Control Board and Assistant Environmental

Engineer, H.P. State Pollution Control Board. Copy of the letter dated 28.09.2021 bearing No.30-F/Part Court Case/1510/MCH/2021 to Deputy Commissioner is **Annexure – R14.**

7. The Respondent No.4 has been diligently working to achieve the goals set out under the Solid Waste Management Rules, 2016 framed under Environment Protection Act, 1986. The Respondent No.4 carries out door to door collection of garbage in all wards and segregates the collected garbage into dry waste and wet waste on daily basis. There is trammel machine installed for segregating/screening of waste. The composting machine is used at the site to make bio-degradable waste into manure and the bailing machine is used to compress plastic waste material which in turn is sent to cement kiln of M/s Ultra Tech Ltd and Baga Cement Works, district Solan for final disposal. A list is prepared and annexed showing the amount of plastic collected month wise and handed over to Ultratech and Baga as **Annexure – R15.**

8. The delay caused in completing the work was on account of the contractor not completing the work in time due to which his contract was cancelled and fresh tender awarded. Also, in between due to rise in covid cases, the work was halted for some time. Another reason for delay was strike called by stone crushers due to which raw material for construction was not available to the contractor. Now the 3rd phase of retaining wall

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is under progress which will be completed shortly. Online tender was floated for retaining wall work on 30.07.2020 which was awarded to Government Contractor Pankaj Minhas vide letter no. MCH/Tender/Award/Estimate/Vol-I/2020-21 dated 25.08.2020. The said contractor was supposed to complete the work within six months, however he could not adhere to the time line for various reasons including the covid situation. Owing to delays, the contract of Pankaj Minhas was cancelled vide office letter no. Gen. Work/Award Work/3215/MCH/2020 dated 15.12.2020. Fresh online tender process was completed vide letter no. MCH/Tender-Est/Awd/-3559/2021 dated 27.01.2021 and same tender was opened on 10.02.2021 and negotiation letter was issued to the Contractor vide letter No. MCH/Tender-Est/Awd/Vol-I/3708/2021 on 12.02.2021. The work was awarded to Contractor vide letter no. MCH/Tender-Est/Awd/Vol-I/2020-21/3763 dated 22.02.2021 and under this contract the Contractor completed the 2nd phase of retaining wall work. For the 3rd phase of retaining wall work, the tender was called on 27.08.2021 vide office letter no. MCH/Tender/Award/Estimate/V-3 2020-21 which was opened on 18.09.2021 and was awarded to Anil Shyam, Government Contractor vide MCH/Tender/Award/Estimate/Vol-III 2020-21/1480/dated 23.09.2021. Copy of letter no. MCH/Tender/Award/Estimate/Vol-I/2020-21 dated 25.08.2020 is **Annexure – R16**, copy of the cancellation letter no. Gen. Work/Award Work/3215/MCH/2020 dated 15.12.2020 is **Annexure – R17**, copy of letter no. MCH/Tender-Est/Awd/-3559/2021 dated 27.01.2021 is **Annexure – R18**, copy of

negotiation letter to the Contractor vide letter No. MCH/Tender-Est/Awd/V-I/3708/2021 on 12.02.2021 is **Annexure – R19**, copy of award letter no. MCH/Tender-Est/Awd/V-I/2020-21/3763 dated 22.02.2021 is **Annexure – R20**, copy of the notice inviting tender dated 27.08.2021 bearing letter no. MCH/Tender/Award/Estmate/V-3 2020-21 alongwith newspaper advertisement is **Annexure – R21 (Colly)**, copy of the tender award letter bearing no. MCH/Tender/Award/Estmate/Vol-III 2020-21/1480/dated 23.09.2021 is **Annexure – R22**.

9. That in view of the developmental works being carried out at the Solid Waste Management Project at Dughneri, there is no violation of the Solid Waste Management Rules, 2016 framed under Environment Protection Act, 1986. The Respondent No.4 have coordinated with the other Department in order to effectively carry out the necessary work to give effect to the direction of this Hon'ble Tribunal.

PRAYER

IN THE PREMISES STATED ABOVE, IT IS, THEREFORE, RESPECTFULLY PRAYED, THAT THIS HON'BLE TRIBUNAL MAY BE PLEASED TO PASS/GRANT AN ORDER: -

- a) To take on record the status report alongwith photographs and consider the present O.A in light of the current status existing at Solid Waste Management Project at Dughneri and dispose the O.A. accordingly;

b) such further orders or directions as this Hon'ble Tribunal may deem fit, appropriate and proper in the facts and circumstances of the present case.

AND FOR THIS ACT OF KINDNESS, THE RESPONDENT NO.4, AS IN DUTY BOUND, SHALL EVER PRAY.


RESPONDENT NO.4

REPRESENTED BY EXECUTIVE OFFICER

THROUGH: 
*Executive Officer
Municipal Council
Hamirpur (H.P.)*

Y.K. SINGH & ASSOCIATES,
COUNSELS FOR THE RESPONDENT NO.4
CHAMBER NO. 429, LAWYERS' BLOCK,
SAKET COURT COMPLEX,
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DELHI
DATED: 30.09.2021

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
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ORIGINAL APPLICATION NO. 5 OF 2020

IN THE MATTER OF:

RITA SHARMA & ORS. ...APPLICANT

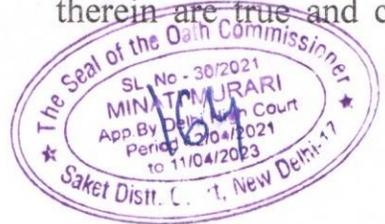
VERSUS

STATE OF HIMACHAL PRADESH & ORS. ...RESPONDENTS

AFFIDAVIT

I, SH. K.L. THAKUR, S/O SH. MOHAR SINGH, AGED ABOUT 56 YEARS, AVAILABLE AT: MUNICIPAL COUNCIL, HAMIRPUR, HIMACHAL PRADESH, PRESENTLY AT DELHI, DO HEREBY SOLEMNLY AFFIRM AND STATE AS UNDER:-

1. I say that I am the Executive Officer of Municipal Council, Hamirpur, representing the Municipal Council, Hamirpur, Respondent No.4 in the above matter, and being the Executive Officer I am well conversant with the facts and circumstances of the present case based on the records maintained by Respondent No.4, and am competent to file this affidavit.
2. I say that the accompanying additional reply in compliance of Order dated 01.09.2021 has been drafted under my instructions. I say, that I have perused the same, and I say, that except for the contents of the legal averments contained therein, the contents thereof are true and correct to the best of my knowledge and belief. I say, that the contents of the legal averments contained therein are true and correct, on the basis of the legal advice,



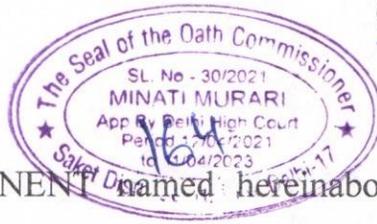
received by me and believed by me to be true and correct. I say, that the contents of the accompanying reply may be read as a part of this affidavit, and the same are not being reproduced herein in order to avoid prolixity.

3. I say, that no part of this Affidavit is false and nothing has been concealed therefrom.

[Handwritten signature]

I identify the Executant/Deponent who has signed in my presence.

VERIFICATION:



[Handwritten signature]
(DEPONENT)

I, K.L. Thakur, the DEPONENT named hereinabove, do hereby solemnly affirm and verify, that the contents of the above Affidavit are true and correct to the best of my knowledge and belief. No part of it is false, and nothing material has been concealed therefrom.

30 SEP 2021

Verified at Delhi on this ___ day of September 2021.

[Handwritten signature]
(DEPONENT)

CERTIFIED THAT THE DEPONENT
Shri / Smt. / Km. *K.L. Thakur*
S/o, W/o, D/o. *Deliprasad Thakur*
R/o. *Sec*
Identified By Shri / Smt. *[Signature]*
Has solemnly affirmed before me at
Delhi. SL. No. *164*
that the contents of the affidavit which
have been & explained to him are
true and correct to the Knowledge

Oath Commissioner, Delhi
MINATI MURARI
New Delhi

30 SEP 2021

No. 30-F/Part Court Case/495/MCH/2021

From

The Executive Officer
Municipal Council,
Hamirpur

To

The Hon'ble National Green Tribunal,
Principal Bench, New Delhi
Original Application No. 5 of 2021
Rita Sharma vs. State of H.P. & Ors.

Dated, Hamirpur, the 26-9-2021

Subject:- Status report of Solid Waste Management Project at Dughneri regarding case No. 5 of 2020 titled as Rita Sharma & Ors Vs. State of Himachal Pradesh & Ors in the Hon'ble National Green Tribunal at New Delhi .

Sir

In continuation Council letter No. 30-F/Part Court Case/ 656 / MCH/ 2020 dated 15-02-2020 and 2nd letter No. 30-F/Part Court Case / 1429/MCH/2021 dated 20-09-2021 on the subject cited above .

It is submitted for your goodself that the Solid Waste Management Project was constructed at Dughneri place in the forest land during the year 2004-2005 , measuring area 0.65 hectare and above mentioned Project inaugurated by then Hon'ble Chief Minister of Himachal Pradesh on dated 22-10-2005 . The Solid Waste Management Plant is functional w.e.f. 22-10-2005 till today.

As per Hon'ble Court direction four work will be executed at Solid Waste Management Project by Municipal Council Hamirpur . The detail of said works are as under :-

- 1. Construction of retaining wall with hill side to avoid spillage of Solid waste in Hathli Khad :-** 1st phase work of retaining Wall :- Municipal Council Hamirpur has already constructed a retaining wall of about 20 meter long and 13 height towards the Hathli Khad to avoid the spillage of Solid waste from the waste processing facility in the Hathli Khad . Photo - A

2nd phase work of retaining Wall :- The remaining work of retaining wall is under progress and 50% work of retaining wall towards khad side has

been completed till today and jointed the corner of retaining wall towards hill side . The recently amounting to Rs. 5,00,000 = 00 has been spent for the aforesaid work . The height of said retaining wall towards Hathli Khad is about 7 meter and length is 9.60 meter Photo regarding above mentioned work is enclosed herewith as Annexure - B

The 3rd phase work of retaining wall :- The 3rd phase work of retaining wall is tendered on dated 18-09-2021 and awarded amount is Rs. 4,45,696 = 00 and work is in progress and same will be completed very shortly .

Reasons for delaying the work :- On line tender for the aforesaid work on dated 30-07-2020 . After that this office issued a letter to him for negotiation . This office given award letter to Govt Contractor Sh. Pankaj Minhas vide letter No. MCH/ Tender / Award / Estimate / Vol-I / 2020-21 dated 25-08-2020 . The contractor will complete the above said within six month as per condition . During this period Covid-19 was running at peak point . Owing to this reason work can not be completed by the Contractor . The above said tender was canceled by this office vide letter No. Gen. Work/ Award Work/ 3215/ MCH/2020 dated 15-12-2020 .

After that fresh on line tender process completed vide letter no. MCH/ Tender -Est/Awd/- 3559/ 2021 dated 27-01-2021 and same tender open on dated 10-02-2021 and negotiation letter was issued to the Contractor vide letter No. MCH/ Tender -Est/Awd/Vol-I / 3708/ 2021 on dated 12-02-2021 . Said work awarded to the Contractor vide letter No. MCH/ Tender -Est/Awd/Vol-I /2020-21 / 3763 / dated 22-02-2021 and he completed the aforesaid 2nd phase retaining wall work .

3rd Phase work of Retaining Wall :- This office was called the tender on dated 27-08-2021 vide office letter No. MCH/ Tender /Award/ Estimate/ Vol- III 2020-21 which was opened on dated 18-09-2021 and same was awarded to Sh. Anil Shyam Govt. Contractor Hamirpur vide . MCH/ Tender /Award/ Estimate/ Vol- III 2020-21/ 1480/ dated 23-09-2021 time given to contractor for fifteen days to start at the aforesaid work .

Inspite of above said reason :- Stone Crusher holders Strike and due to that Raw material of construction was not available to the contractor in time and the topography of site is also vertical Slope towards Khad side as well as Corona period the labourer problem is also factor of the said part .

2. **Construction of storm drain of adequate size to avoid entry of storm water in the facility from adjoining hill slopes :-** The construction of storm drain work has been completed towards hill side to avoid contamination of water of Hathli Khad . The amounting to Rs. 2,35,522

(8)
(13)

=00 has been spent for the aforesaid work. The Photo of above said work is enclosed herewith as Annexure – C .

3. **Covering the part of the Solid Waste Processing Facility with net where segregation is carried out at initial stage to avoid entry of birds** :- Municipal Council Hamirpur has completed the work of covering the part of the Solid Waste processing facility with net where segregation work is carried out at initial stage to avoid the entry of birds . Photo of site as Annexure – D

4. **Providing fencing of adequate height surrounding the Solid Waste processing facility to avoid entry of stray animals** :- 1st phase work of fencing of adequate height surrounding the Solid Waste Management Project has been completed .

2nd phase work of fencing :- The fencing work 2nd phase has been completed on dated 25-09-2021

5. **Maintenance of SWM Road** :- The work of maintenance of link road from main road towards SWM Project was awarded to Govt. Contractors vide office letter No. MCH/ Tender / Awards / Estimate V-2 , 2020-21 / 594/608 dated 2-07-2021 and awarded amount is Rs. 9,95,625=00 and Rs. 9,96,875 =00 . The above awarded Maintenance work of road is in progress . Phot enclosed as Annexure – E

In spite of above facilities there are other facilities are available at Solid Waste Management Project which are as under :-

- (i) **Submersible Water Pump** :- The Electric bore well / Submersible water pump has already been installed at Solid Waste Management Project to provide water facility to workers . However it can be used if any fire incident takes place in the Solid Waste processing facility or to fight against the forest fire .

- (ii) **Bath room & Toilet Facility** :- Municipal Council has constructed toilets facility to their workers to avoid open defecation .

- (iii) **Operation of the Solid Waste Processing facility** :- Monthly expenditure on the operation of the Solid Waste processing facility is approximately Rs. 2,05,840 =00 per month . The contractor of Solid waste management is M/S JK Enterprises . Total No of Safai Karamchari in SWM Project = 16 Nos + Machine Operator = 2 Nos = 18 Nos workers .

- (iv) **Land and Location of Solid Waste Management Project :-** The Solid waste management plant is situated approximately 8 kilometers away from the town at village Dugneri , PO Bajuri , Tehsil and Distt. Hamirpur on a 0.65 hectares of land .Vide letter No. 9-2104/2004-ROC/1- PPP dated 12-07-2004 issued by Sh. S.K.Aggarwal , Deputy Conservator of Forest (Central) addressed to Principal Secretary (Forest) , Government of Himachal Pradesh , Department of Forests , Civil Secretariate , the diversion of 0.65 hectares of forest land in favour of Municipal Council , Hamirpur for construction of Solid Waste Management Project at Hamirpur was notified . This letter was endorsed by the Divisional Forest Officer vide office letter No. 5679-80 dated 20-07-2004 to the Executive Officer , Municipal Council , Hamirpur . Thereafter , the Conservator of Forests (P& L) cum Nodal Officer vide letter No. ft. 48-817/2003(FCA)dated 09-08-2004 addressed to the Conservator of Forest (Central) , Dakshin Marg , Chandighrah and the same was endorsed by the Divisional Forest Officer vide No. 7358-59 dated 24-08-2004 to the Executive Officer , Municipal Council Hamirpur . As per the contents of the above said letter , the user agency Municipal Council Hamirpur deposited amounting to Rs. 4,27,204=00 vide cheque No. 023201 dated 21—07-2004 in the office of Divisional Forest Officer , Hamirpur vide M.C. letter No. 18-B/Part Case SWMProject /2599/MCH/2004 dated 21-07-2004 cost of 0.65 hectares land and trees . Thereafter , the Solid Waste management Project was constructed and inaugurated on 22-10-2005 . The total fund received for the Project was Rs. 50 Lakhs but the cost of constructions was Rs. 58,60,000/- at that time in the year 2005 .

- (v) **Honey Comb Pits :-** Construction of 75 number of Honey Comb Pits in the SWT Plant for composting of bio- degradable waste into manure .

- (vi) **Link Road :-** Municipal Council Hamirpur constructed a approach link road to the waste processing facility which caused an expenditure of about Rs. 50 Lakhs from main road i.e. Hamirpur city road towards galore side .

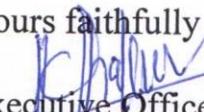
- (vii) **Machinery :-** Municipal Council Hamirpur has installed three Nos machine s at Solid Waste management Project . Which are as under :-
 - 1. **Trommel Machine :-** One number of Trommel machine (capacity – 20 ton / day) installed for segregation / screening of waste for a cost of Rs. 11 Lakhs .

2. **Bailing Machine :-** One number of Bailing machine (Compressing Capacity – 20 ton / day) of cost Rs. 2.51 Lakhs installed for compressing of plastic waste material which is being sent to cement kiln of M/S Ultra Tech Ltd . Baga Cement Works , District Solan (H.P.) for final disposal / burning .
 3. **Shreader Machine :-** shreader machine is also installed at SWM Project .
 4. **Composting Machine :-** One number of composting machine recently installed at SWT plant for composing of bio- degradable waste into manure .
- (viii) **Construction of Shed :-** One number shed constructed for installation of above three machines .
- (ix) **Construction of 2nd Shed :-** Recently new shed / 2nd shed constructed of installation of composting machine at Solid Waste Management Project for preparation of manure . In this way Municipal Council has spent about three crores rupees including machineries at Solid Waste Management Project Dugneri .
- (x) **Park / Garden :-** A beautiful garden / park has been established there which is giving twenty four hours fragrance to the workers as well as who visit the Solid Waste Management Project and attracted the heart of every one. Said Park is providing greenery there .
- (xi) **Garbage Collection :-** Presntly MC carries out door to door collection of garbage in all wards (from ward No. 1 to 11) and garbage collected is in segregated form i.e. dry waste and wet waste on daily basis through vehicles . Two different compartments have been placed in vehicles for dry and wet waste collection.
- (xii) **Solid Waste Management Rules 2016 :-** Municipal Council is strictly follows the Solid Waste Management Rules 2016 for disposing the garbage of the town and the said rules has been notified by MC vide resolution No. 118/2018 dated 18-08-2018 .
- (xiii) **Sacredfig Plant :-** Municipal Cdouncil has been planted a sacredfig plant (Peepal) which is providing twenty four hours oxygen to every one who visit said spot .

- (xiv) **Scientific Manner :-** Municipal Council is making every efforts to maintain good environment at Solid Waste Management Project spot and garbage disposed off in scienfic Manner there . Keeping in view above narrated facts Municipal Council Hamirpur has been installed four Nos Machine at Solid Waste Management Project Dugneri .
- (xv) **Collected Garbage changed into last product i.e. Compost / Organic Manure :-** The waste Collected at SWMProject is used in turning it into organic manure . The organic manure produced by the composting is highly nutritive which increases crop quality as well as it enriches the soil which helps to restore its fertility .
- (xvi) **Joint Inspection Report :-** As and when joint inspection done report may be forwarded to your office . Letter No.1425 dated 20-09-2021.

Hence it submitted for favour of information and further proceed as per the contents in the Hon'ble Court please.

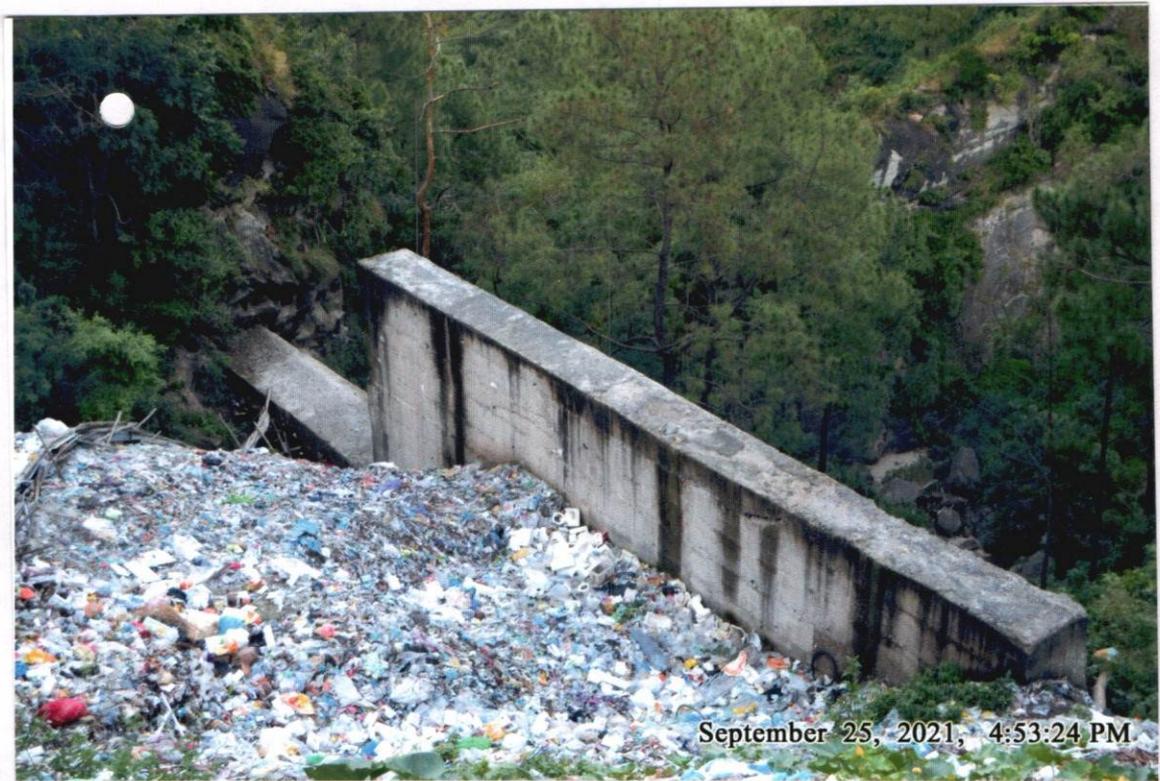
Yours faithfully


Executive Officer
Municipal Council
Hamirpur . R

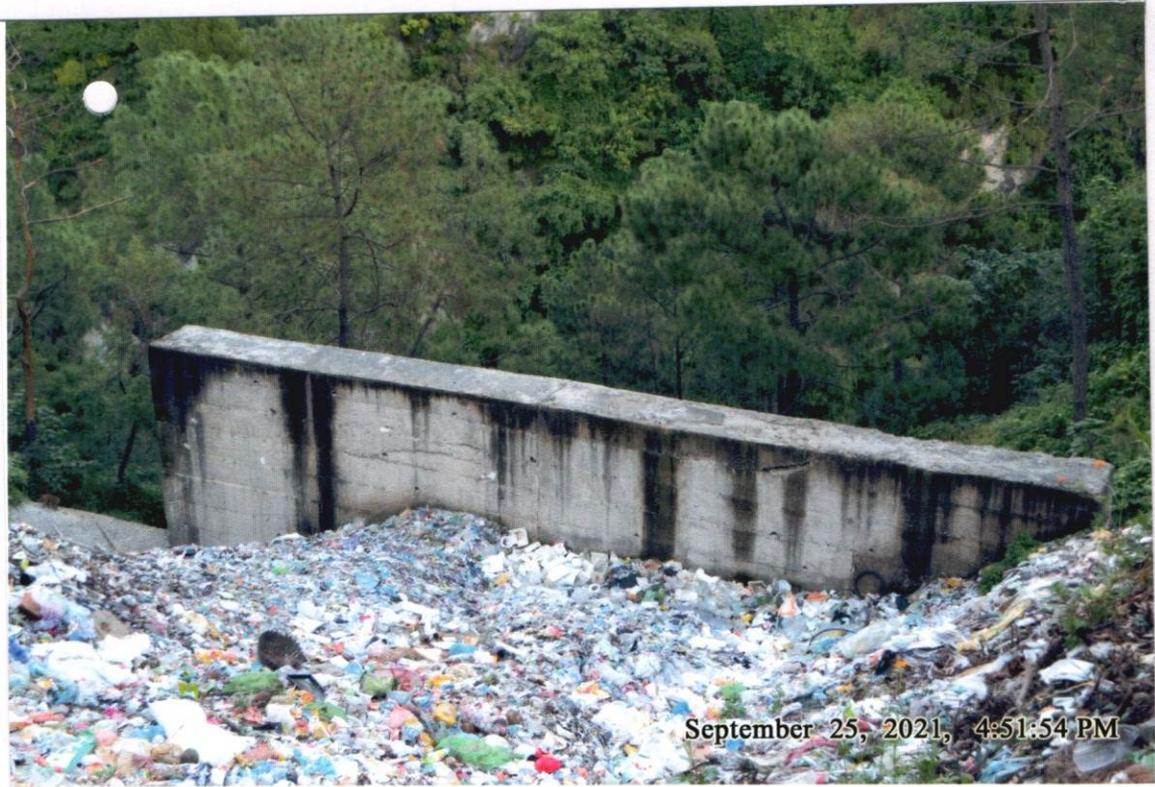


ANNEXURE-R2 (17)
(COLLY)

RETAINING WALL



RETAINING WALL



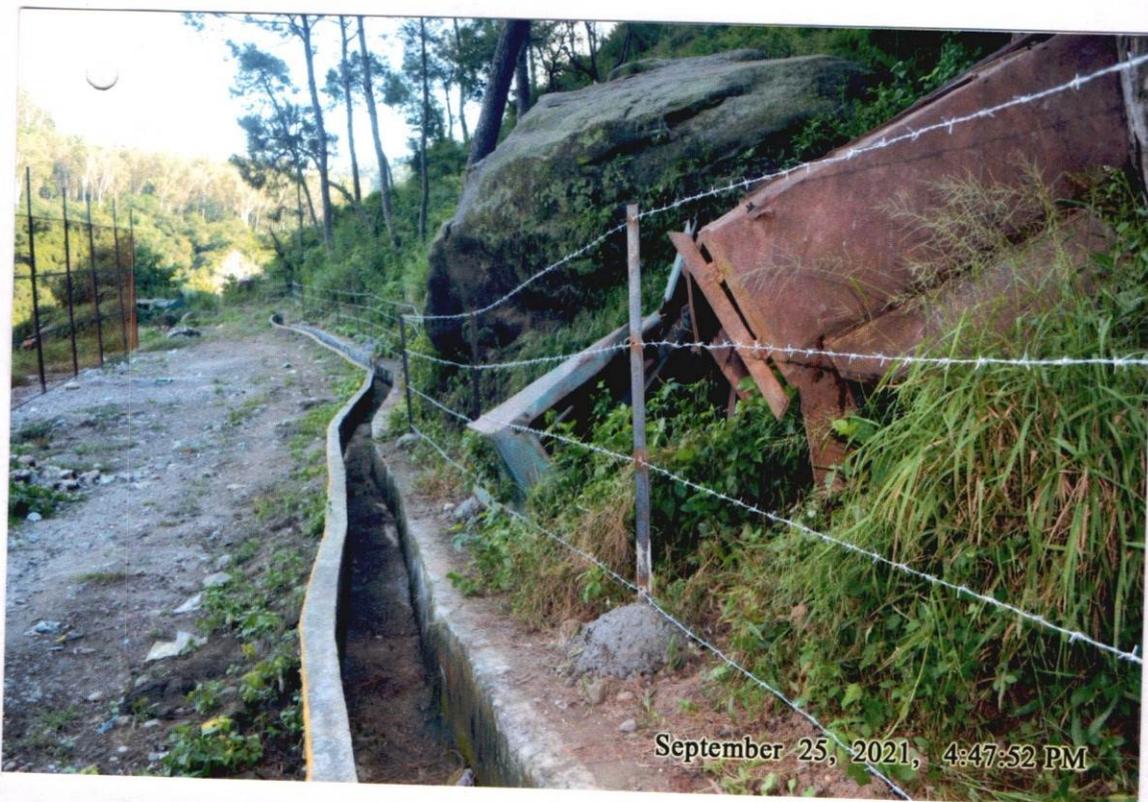
STORM DRAIN

ANNEXURE-R3
(COLLY)

19



STORM DRAIN



FENCING



NET FACILITY





TROMMEL MACHINE



SHREDDER MACHINE



BAILING MACHINE



COMPOSTING MACHINE



COMPOSTING UNIT



PARK



CHOWKIDAR HUT



TOILET AND BATHROOM



From No. 30-F/Part Court Case /1378/MCH/2021 Dated : 10/09/2021
The Executive Officer
Municipal Council,
Hamirpur.

To The Deputy Commissioner
Hamirpur .

Subject:- Request regarding Joint inspection of Solid Waste Management Project at Dughneri .

Madam

It is submitted for your good self that case No 05/2020 titled as Rita Sharma Vs State of H.P. & Ors is under consideration in the Hon'ble Court NGT at Delhi . The aforesaid case was listed / heard on 01-09-2021 in the Hon'ble Court and on said date last opportunity given to Secretary Urban Development deptt. HP regarding to take remedial action in the matter i.e for execution of prescribed four works at Solid Waste Management Project site as directed by the Ho'ble Court . The detail is as under :-

1. The remaining work of RCC retaining wall is under progress and 50% work of retaining wall towards Hathli khad has been completed till today and jointed the corner of retaining wall towards hill side regarding to avoid spillage of Solid waste in Hathli Khad .
2. The Construction work of storm drain has been completed towards hill side to avoid the entry storm/ rain water in Solid Waste processing facility and to avoid contamination of water of Hathli Khad .
3. Covering the part of the Solid waste processing facility with net to avoid entry of birds :- Work is under progress .
4. Providing fencing of adequate height surrounding the Solid Waste processing facility to avoid entry of stray animals :- Work is under progress .

In this connection therefore to constitute the Committee under the Chairmanship of ADC/SDM/ Pollution Control board / SDO IPH/MC Hamirpur for joint inspection . So that report can be submitted in the Hon'ble Court NGT . Hence it is submitted for favour of information please.

D.A:- AS Stated above

Yours faithfully

Executive Officer
Municipal Council
Hamirpur .

From No. S.W.M.Project / ¹⁵⁰¹ /MCH/2021

The Executive Officer
Municipal Council,
Hamirpur.

To The Director
Urban Development
Govt. H.P. Shimla-2 .

Dated, Hamirpur, the 28-09-2021.

Subject:- Compliance to order passed in O.A. No. 05/ 2020 dated 13-11-2020 titled as Rita Sharma & Ors V/S State of H.P.& Ors .

Sir

With reference to your office letter No. ULB-H(E)(3)-47/ 2020 - 23836 dated 14- 09- 2021 on the subject cited above .

It is submitted for your goodself that this office has already sent reply / status report regarding Solid Waste Management Project to your good office vide office letter No. S.W.M. Project / 1213/MCH/2021 dated 4-09-2021 and 2nd letter No. S.W.M. Project / 1425/MCH/2021 dated 20-09-2021 .

In this connection it is added for your kind information that 2nd phase work of fencing has been completed . In this way Municipal Council Hamirpur has been completed three works in all respect . The works of detail are as under :-

1. The construction of storm drain work has been completed towards hill side to avoid contamination of water of Hathli Khad . The amounting to Rs. 2,35,522 =00 has been spent for the aforesaid work. .
2. :- Municipal Council Hamirpur has completed the work of covering the part of the Solid Waste processing facility with net where segregation work is carried out at intial stage to avoid the entry of birds .
3. work of fencing of adequate height surrounding the Solid Waste Management Project has been completed .
4. 1st phase work of retaining Wall :- Municipal Council Hamirpur has already constructed a retaining wall of about 20 meter long and 13 height towards the Hathli Khad to avoid the spillageof Solid waste from the waste processing facility in the Hathli Khad .
2nd phase work of retaining Wall :- The remaining work of retaining wall is under progress and 50% work of retaining wall towards khad side has been completed till today and jointed the corner of retaining wall towards

hill side . The recently amounting to Rs. 5,00,000 = 00 has been spent for the aforesaid work .

The 3rd phase work of retaining wall :- The 3rd phase work of retaining wall is tendered on dated 18-09-2021 and awarded amount is Rs. 4,45,696 = 00 and work is in progress and same will be completed very shortly .

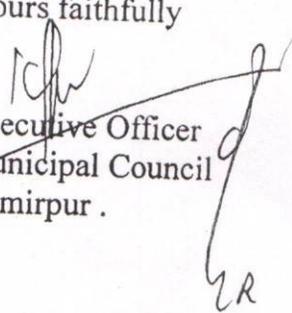
In this connection this office forwarded the comments to Sh. Yash Thakur Advocete (Mob. No. 9711001124) Delhi vide office letter No. 30-F/Part Court Case / 1495/MCH/2021 dated 26-09-2021 . A copy of same is stand enclosed herewith regarding case titled as Rita Sharma & Ors Vs . State of Himachal Pradesh & Ors .

It is added for your kind information that execution of work was delayed due to Covid -19 and Stone Crusher strike . As a result Raw material of construction work was not available to the Govt. Contractor .

Keeping in view above narrated facts your goodself is humbly requested to considerate the stated facts in this regard and to drop the notice . I shall be highly thankful for this act and kindness . Hence it is submitted for favour of information please.

Thanking you , Sir.

Yours faithfully


Executive Officer
Municipal Council
Hamirpur .

From No. 30-F/ Part Court Case / 1510 /MCH/2021 dated 28/9/2021
 The Executive Officer
 Municipal Council,
 Hamirpur.

To

The Deputy Commissioner
 Hamirpur .

Subject:- Status report of Solid Waste Management Project at Dughneri regarding case No. 5 of 2020 titled as Rita Sharma & Ors Vs. State of Himachal Pradesh & Ors in the Hon'ble National Green Tribunal at New Delhi .

Sir

In continuation office letter No. S.W.M. Project /1427/MCH / 2021 dated 20-09-2021 on the subject cited above .

It is submitted for your goodself that this office has already forwarded the comments to Sh. Yash Thakur Advocate Delhi vide office letter No. 30-F/Part Court Case / 1495/MCH/2021 dated 26-09-2021 . A copy of same is stand enclosed herewith regarding case titled as Rita Sharma & Ors Vs. State of Himachal Pradesh & Ors .

Hence it is submitted for favour of information please.

Yours Faithfully

Executive Officer,
 Municipal Council,
 Hamirpur .

D.A. : -As stated above

Endst. No. 1511 to 1512 /MCH/ 2020

dated 28/9/2020

Copy to :-1 Member Secretary , H.P. , State Pollution Control Board , Him Parivesh , Phase - III, New Shimla -9 , In continuation office letter No. 1426 dated 20-09-2021 . A copy of above mentioned letter No. i.e. 1495 dated 26-09-2021 is enclosed herewith regarding aforesaid case .

2. The Assistant Environmental Engineer , H.P. State Pollution Control Board Una, Phase - IV Rakkar Colony , Tehsil & Distt. Una H.P. - 174303 , In continuation office letter No. 1428 dated 20-09-2021 . A copy of above mentioned letter No. i.e. 1495 dated 26-09-2021 is enclosed herewith regarding aforesaid case .

Executive Officer,
 Municipal Council,
 Hamirpur

Annexure 1(b)

List of Plastic Collected and Handover Month wise

| Sr no | Date | Quantity (In Kgs) | Handover to |
|-------|------------|-------------------|-----------------------------|
| 1 | 26/04/2019 | 200 | HPPWD(B&R) Druhi |
| 2 | 18/05/2019 | 150 | HPPWD(B&R) Druhi |
| 3 | 31/05/2019 | 83 | HPPWD(B&R) Druhi |
| 4 | 23/04/2019 | 430 | HPPWD(B&R) Druhi |
| 5 | 31/08/2019 | 150 | HPPWD(B&R) Druhi |
| 6 | 20/09/2019 | 85 | HPPWD(B&R) Druhi |
| 7 | 20/09/2019 | 120 | HPPWD(B&R) Druhi |
| 8 | 20/09/2019 | 45 | HPPWD(B&R) Druhi |
| 9 | 20/09/2019 | 75 | HPPWD(B&R) Druhi |
| 10 | 20/09/2019 | 48 | HPPWD(B&R) Druhi |
| 11 | 20/09/2019 | 40 | HPPWD(B&R) Druhi |
| 12 | 24/10/2019 | 1320 | HPPWD(B&R) Druhi |
| 13 | 15/11/2019 | 1860 | Ultratech Cement Plant Baga |
| 14 | 18/11/2019 | 620 | Ultratech Cement Plant Baga |
| 15 | 20/11/2019 | 640 | Ultratech Cement Plant Baga |
| 16 | 20/11/2019 | 1245 | Ultratech Cement Plant Baga |
| 17 | 27/11/2019 | 740 | Ultratech Cement Plant Baga |
| 18 | 28/11/2019 | 850 | Ultratech Cement Plant Baga |
| 19 | 10/12/2019 | 990 | Ultratech Cement Plant Baga |
| 20 | 30/12/2019 | 810 | Ultratech Cement Plant Baga |
| 21 | 3/01/2020 | 780 | Ultratech Cement Plant Baga |
| 22 | 5/02/2020 | 700 | Ultratech Cement Plant Baga |
| 23 | 18/02/2020 | 1440 | Ultratech Cement Plant Baga |
| 24 | 19/02/2020 | 940 | Ultratech Cement Plant Baga |
| 25 | 22/02/2020 | 1320 | Ultratech Cement Plant Baga |
| 26 | 25/02/2020 | 1540 | Ultratech Cement Plant Baga |
| 27 | 27/06/2020 | 750 | Ultratech Cement Plant Baga |
| 28 | 02/07/2020 | 1330 | Ultratech Cement Plant Baga |
| 29 | 07/07/2020 | 1610 | Ultratech Cement Plant Baga |

| | | | |
|----|-------|-----------------|-----------------------------|
| 30 | 990kg | Date 12-11-2020 | Ultratech Cement Plant Baga |
| 31 | 780 | 17-11-2020 | Ultratech Cement Plant Baga |
| 32 | 920 | 21-11-2020 | Ultratech Cement Plant Baga |
| 33 | 920 | 23-11-2020 | Ultratech Cement Plant Baga |
| 34 | 980 | 25-11-2020 | Ultratech Cement Plant Baga |
| 35 | 1080 | 27-11-2020 | Ultratech Cement Plant Baga |
| 36 | 1050 | 31-11-2020 | Ultratech Cement Plant Baga |
| 37 | 1310 | 11/12/2020 | Ultratech Cement Plant Baga |
| 38 | 1210 | 4/01/2021 | Ultratech Cement Plant Baga |
| 39 | 1590 | 29/1/2021 | Ultratech Cement Plant Baga |
| 40 | 1120 | 19/2/2021 | Ultratech Cement Plant Baga |
| 41 | 1150 | 20/2/2021 | Ultratech Cement Plant Baga |
| 42 | 1090 | 22/2/2021 | Ultratech Cement Plant Baga |
| 43 | 930 | 24/2/2021 | Ultratech Cement Plant Baga |
| 44 | 1140 | 2/3/2021 | Ultratech Cement Plant Baga |
| 45 | 1140 | 15/4/21 | Ultratech Cement Plant Baga |
| 46 | 1130 | 20/4/21 | Ultratech Cement Plant Baga |
| 47 | 1330 | 22/4/21 | Ultratech Cement Plant Baga |
| 48 | 810 | 04/02/21 | Ultratech Cement Plant Baga |
| 49 | 670 | 27/2/2021 | Ultratech Cement Plant Baga |
| 50 | 1150 | 5/3/2021 | Ultratech Cement Plant Baga |
| 51 | 1330 | 24/4/2021 | Ultratech Cement Plant Baga |
| 52 | 1210 | 25/4/21 | Ultratech Cement Plant Baga |
| 53 | 1170 | 27/4/21 | Ultratech Cement Plant Baga |
| 54 | 1200 | 27/5/21 | Ultratech Cement Plant Baga |
| 55 | 1100 | 29/5/21 | Ultratech Cement Plant Baga |

Award Letter 2218

Job - 02

No: MCH /Tender /Awards / Estimates, V-1 , 2020-21

Dated 25/8/2020

To

Sh. Pankaj Minhas
Govt Contractor
Teh & Hamirpur H.P.

Subject : C/o Remaining work of R/wall at Bajuri (SWM Project)

Dear Sir,

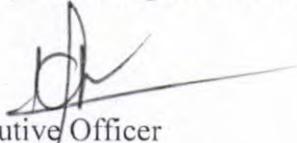
Kindly refer to your tender dated 30-07-2020 & further negotiation held on dated 25/08/2020 your item rate are hereby accepted for which over all amount works out to Rs. 4,45,769/- after considering your further rebate on the earlier quoted rates e.g amount put to tender ----- only is hereby accepted to the following terms & conditions . The modified rates are as under:-

| S.No. | Items No / Description | Quoted % age Rate | Negotiated % age Rates |
|-------|--|--------------------------|------------------------|
| 1. | % age rates on HPPWDSR 09 | 49.99% above | |
| i) | Civil Works @ | % above of HPPWD SR 2009 | |
| ii) | Water supply & Sanitary installation @ | | |

Terms & Conditions:-

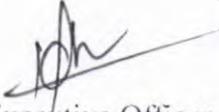
- Your undertaking for negotiation dated _ nil - offering a further rebate as mentioned above on the earlier quoted rates will from a part of agreement.
- The time schedule given by you dated _ 3 m _ will also be part of agreement.
- Work should be done as per PWD specification and the direction of undersigned Site Engineer. You will have to be present at site and provide every possible in all Respect failing in which a penalty as per provision & decision taken by the Competent Authority.
- The Water Supply and Electricity will not be given free of cost and if provided by M.C. It will be charged @ 1.5% or as per actual respectively.
- All types of taxes so imposed by the local authority central Govt./State Govt. from time to time will be borne by you.
- The drawing will be provided by the J.E. of M.C. Hamirpur (H.P.).
- Date of commencement and the time schedule submitted by you will be effective from the issue of this award letter.
- You will not execute any deviation on your quoted negotiated rates and beyond this the rates will be decided according to the clauses/sub-classes of the agreement or any deviation subjected to the approval.
- You are requested to sign the agreement on the office of the undersigned on any working day with in fifteen days from the issue of this award letter.
- The material to be used during the construction shall be of approved quantity confirming to specification & standard of HPPWD or I S and will have to be got approved/certified if necessary from the M.C. authorities/ Site Engineer.
- Crushed stone aggregates and sand as approved by the Site engineer should be used.
- Any damage done to the existing structure during the construction will have to be borne by you and nothing extra on this behalf will be paid.
- All General Specifications & Condition in the Agreement will have to be followed

- Strictly.
14. Only A.C.C., or required Cement and Tor Steel confirming to is 1786-1979 should be used during the construction.
 15. Income tax @ and sale tax 2% of the amount of the executed work shall be deducted at the time of releasing the payment. Further you shall have to produce income tax clearance certificate from the income tax authorities.
 16. The Timber to be used on work should be purchased from an authorized dealer/agency and you will produce necessary receipt/voucher as a proof the payment of wood work will be released thereafter.
 17. Any material below the PWD specification used at Site will have to replaced and Nothing extra will be paid on this account.
 18. The instructions from the E.O./Site Engineer be asked for at least 15 days before the execution of the item/work so as to avoid unnecessary delay.
 19. You are requested to contact J.E. M.C. Hamirpur immediately for taking over of site and for layout of the structure.


Executive Officer
Municipal Council
Hamirpur

Copy of the information forwarded to:- 25/9/20 de Dist, 25-08-2020
2524

- I. Assistant Engineer in charge for information and necessary action.
- II. J.E. In charge for information and necessary action. He requested to handover the site to the Contractor immediately.
- III. Executive Engineer Directorate of Urban development Palika Bhavan Shimla-2.
- IV. The income Tax officer Hamirpur, Distt. Hamirpur.
- V. The Assistant Excise & Taxation Commissioner Hamirpur (H.P.).
- VI. The Labour Inspector Hamirpur (H.P.).


Executive Officer
Municipal Council
Hamirpur .

ofc 8

Office of the Municipal Council Hamirpur

No. Gen. Works / Award Work / 3215 / MCH/ 2020

From

The Executive Officer,
Municipal Council,
Hamirpur.

To

Sh. Pankaj Minhas Govt. Contractor
Tehsil & Distt. Hamirpur .

Dated, Hamirpur, the 15/12/2020 .

Subject:- Notice for the cancelation of awarded work .**Memo**

You are hereby intimated that this office has awarded construction work of remaining Retaining Wall at Bajuri Solid Waste Management Project Hamirpur vide office letter No. MCH/ Tender/ Award / Estimates , V-1 , 2020-21 – 2218 dated 25-08-2020 . In this connection you have given verbal direction several times to execute the work of retaining wall at SWM Bajuri but you have not started construction work after several times directions and this office has filed the reply in the Hon'ble NGT Court that this office has awarded the work to Sh. Pankaj Minhas Contractor and work will be started soonly but you are not bothering as a result inhabitants of surrounding area of SWM are also filing complaints .

In this connection this office issued written direction vide letter No. 3093 dated 1-12-2020 to carry out the aforesaid work within three days but after lapse the thirteen days you have not started the aforesaid work till today . In these circumstances your awarded work is cancelled .

Executive Officer,
Municipal Council,
Hamirpur.

Endst No as above /3216 / MCH/2020

dated 15/12/2020.

Copy to :-1. The President MC Hamirpur for favour of information .

2. The Junior Engineer MC Hamirpur for favour of information

Executive Officer,
Municipal Council,
Hamirpur.

de 8

श्रीमान जी,

श्री पंकज मि-दाल ने नोटिस लेने से इन्कार किया है। अतः नोटिस को (By Post) भेजने की अनुमति देने की प्रार्थना करे।

इस पत्र पर कृपया जावे

श्री पंकज मि-दाल सरकारी ठेकेदार
जगदर परिवार फ्लोरिडर 10-110-10

Sent by Regd
Accept

e-Procurement Notice**Office of the municipal Council Hamirpur (H.P.)****No MCH- Tender-Est/Awd/- 35592021.****Dated 27/01/2021**

The Municipal Council Hamirpur HP invites online bids item rate, in electronic tendering system in 2cover system for the under mention work from the eligible and approved contractor/ firm registered with HPPWD,CPWD or UD Department of HP .

| Sr. No | Name of Work | Estimated Cost in Rs | Earnest Money in Rs | Cost of tender form in Rs | Time limit | Eligible class of contractor |
|--------|--|----------------------|---------------------|---------------------------|------------|------------------------------|
| 1 | C/o U shape Drain at SWM Project Degneri HMR. | 152965/- | 3830/- | 300 | 2 Month | D/C |
| 2 | C/o remaining work of retaining wall at Bajuri (SWM)Project . | 297131/- | 7428/- | 300 | 2 month | D/C |

Key Dates :

| | | |
|---|---|---------------------|
| 1 | Date of Online Publication | 01-02-2021 5 PM |
| 2 | Document Download Start Date | 01-02-2021 5 PM |
| 3 | Bid submission start date | 01-02-2021 5 PM |
| 4 | Documents download close Date | 10-02-2021 11:30 AM |
| 5 | Bid Submission close Date | 10-02-2021 11:30 AM |
| 6 | Physical submission of EMD and Cost of tender document date | 10-02-2021 2 PM |
| 7 | Date of opening of technical and financial bid | 10-02-2021 3 PM |

TENDER DETAILS

The tender documents shall be online in 2 cover:

Cover 1: Shall contain scanned copies of all "Technical Documents/ eligibility information".

Cover 2: Shall contain "BOQ/Finical bid", where contractor will quote his offer of each item.

SUBMISSION OF ORIGINAL DOCUMENTS :-The bidders are required to submit(a) original demand draft / Cash Receipt towards the cost of bid document and (b) original bids security/Earnest money Deposit (EMD) and other technical documents in the O/O Executive Officer , Municipal Council, Hamirpur as specified in Key Dates Sr. No.6 on Tender Opening Date, Failing which the bid will be declared non-responsive.

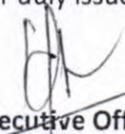
BID OPENING DETAILS : The Bid shall be opened on 10-02-21 at 3 P M in the office of Executive Officer M.C. Hamirpur.

The bids for the work shall remain valid for acceptance for a period not less than 60 days after the deadline date for bid submission.

Other detail can be seen in the bidding documents. The Officer inviting tender shall not be held liable for any delay due to system failure beyond its control.

Even though the system will attempt to notify the bidders of any bid updated, the Employer shall not be liable for any information not received by the bidder. It is the bidder's responsibility to verify the website for the latest information related to the tender. The following documents are required:

1. Cost of tender in shape of Demand Draft.
2. EMD in shape of FDR/ CDR duly pledged in favour of EO MC Hamirpur
3. Registration / Enlistment, Pan card number & GST number.
4. Registration / in EPF department with latest ECR.
5. Experience and work done certificate at least one similar work amounting to 50 % of estimated cost of tender or two similar work amounting to 25 % of estimated cost of tender duly issued by Executive Engineer.


 Executive Officer
 Municipal Council Hamirpur
 Distt. Hamirpur H.P.

e-Procurement Notice 3559+03564/M/CH/Dud 27-1-2021
 Office of the municipal Council Hamirpur (H.P.)
 No MCH-Tender-Est/Awd/- 2021. Dated / /

Copy forward to the following :

1. The Director Urban Development H.P Shimla
2. Executive Engineer, HPPWD Hamirpur Distt. Hamirpur H.P.
3. Executive Engineer, I&PH Hamirpur Distt. Hamirpur H.P.
4. President, Municipal Council, Hamirpur Distt. Hamirpur H.P.
5. The Editor Himachal Dastak & Punjab Kesari For publication.
6. Notice Board Municipal Council Hamirpur.


 Executive Officer
 Municipal Council Hamirpur
 Distt. Hamirpur H.P.
 de E

Office of Municipal Council Hamirpur Distt. Hamirpur
No. MCH-Tender-Est/Awd/ V-I/ dated /2021

From

The Executive Officer,
Municipal Council
Hamirpur.

To

Sh Mukul Thakur GC
s/o Sh Parkash Chand
R/o Nakhreer, P o. Kuthera
Teh & Hamirpur H.P.

Subject :- C/o remaining work of retaining wall at SWM Project Degnri HMR.

With reference to your e-Tender dated 10-02-2021 for the work named above you are here by directed to attend for negotiation in the office of Municipal Council within three days on receipt of this letter.


Executive Officer
Municipal Council
Hamirpur .

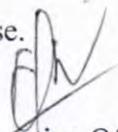
dc @

Endst No. :-

3708 As above / MCH/Tender-Est / Awd /V-I Dated 12/21 /2021

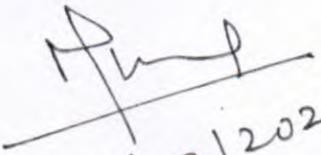
Copy to:-

The Municipal Engineer Una for information and negotiation please.


Executive Officer,
Municipal Council,
Hamirpur.

dc @

Received by Hand


12/02/2021

Award Letter

(43)

No: MCH/Tender/Awards/Estimates, V-1, 2020-21/3763 Dated 22/2/2021

To

Sh. Mukul Thakur (G.C) Vill - Nakhra

P/O - Kuthera Teh & Distt Hamirpur (H.P.)

Subject

Clo Remaining work of R/wall at S.W.M
Project at Dagoneri Hamirpur

Dear Sir,

Kindly refer to your tender dated 10-02-2021 & further negotiation held on
Dated 18-02-21 your item rate are hereby accepted for which over all amount works out to
Rs. 4,99,227 after considering your further rebate on the earlier quoted rates e.g amount put to
tender 2,97,131 only is hereby accepted to the following terms & conditions. The modified
rates are as under:-

| S.No. | Items No / Description | Quoted % age Rate | Negotiated % age Rates |
|-------|-----------------------------|-------------------|------------------------|
| (1) | Earth work | 260/- cumtr | 260/- cuml- |
| (2) | C.C 1:4:8 with 15% plum. | 4500/- cuml- | 3900/- cuml- |
| (3) | Weep Hole | 280/- each | 270/- nos |
| | | | 68% rebate |

Terms & Conditions:-

- Your undertaking for negotiation dated offering a further rebate as mentioned above on the earlier quoted rates will from a part of agreement.
- The time period allowed for the completion of the work is three month to be reckoned from 15th day after issuing of award letter.
- Work should be done as per PWD specification and the direction of undersigned Site Engineer. You will have to be present at site and provide every possible in all Respect failing in which a penalty as per provision & decision taken by the Competent Authority.
- The Water Supply and Electricity will not be given free of cost and if provided by M.C. It will be charged @ 1.5% or as per actual respectively.
- All types of taxes so imposed by the local authority central Govt./State Govt. from time to time will be borne by you.
- The drawing will be provided by the J.E. of M.C. Hamirpur (H.P.).
- Date of commencement and the time schedule submitted by you will be effective from the issue of this award letter.

8. You will not execute any deviation on your quoted negotiated rates and beyond this the rates will be decided according to the clauses/sub-classes of the agreement or any deviation subjected to the approval.
9. You are requested to sign the agreement on the office of the undersigned on any working day with in fifteen days from the issue of this award letter.
10. The material to be used during the construction shall be of approved quantity confirming to specification & standard of HPPWD or I S and will have to be got approved/certified if necessary from the M.C. authorities/ Site Engineer.
11. Crushed stone aggregates and sand as approved by the Site engineer should be used.
12. Any damage done to the existing structure during the construction will have to be borne by you and nothing extra on this behalf will be paid.
13. All General Specifications & Condition in the Agreement will have to be followed Strictly.
14. Only A.C.C., or required Cement and Tor Steel confirming to is 1786-1979 should be used during the construction.
15. Income tax @ and sale tax 2% of the amount of the executed work shall be deducted at the time of releasing the payment. Further you shall have to produce income tax clearance certificate from the income tax authorities.
16. The Timber to be used on work should be purchased from an authorized dealer/agency and you will produce necessary receipt/voucher as a proof the payment of wood work will be released thereafter.
17. Any material below the PWD specification used at Site will have to replaced and Nothing extra will be paid on this account.
18. The instructions from the E.O./Site Engineer be asked for at least 15 days before the execution of the item/work so as to avoid unnecessary delay.
19. You are requested to contact J.E. M.C. Hamirpur immediately for taking over of site and for layout of the structure.

Executive Officer
Municipal Council
Hamirpur.

Copy of the information forwarded to: No-3764/MCHP/22/2/21 e/c

- I. Assistant Engineer in charge for information and necessary action.
- II. J.E. In charge for information and necessary action. He requested to handover the site to the Contractor immediately.
- III. Executive Engineer Directorate of Urban development Palika Bhavan Shimla-2.
- IV. The income Tax officer Hamirpur, Distt. Hamirpur.
- V. The Assistant Excise & Taxation Commissioner Hamirpur (H.P.).
- VI. The Labour Inspector Hamirpur (H.P.).

Executive Officer
Municipal Council
Hamirpur.

Received
23/02/2021

Office of the Municipal Council Hamirpur Distt. Hamirpur (H.P.)

Notice Inviting Tender

No. MCH/Tender/Awards/Estimates, V-3, 2020-21,

Dated

Sealed items rates /%age tenders are here by invited by undersigned on behalf of MC HMR for below mentioned work from contractors registered with HPPWD etc. , The tender should be reached in the office of undersigned on below mention date and time and same will be opened in the presence of contractors or their authorized representatives. Undersigned reserves the right to reject the tenders without any reason.

| | |
|-----------------------------------|---------------------------|
| Date of receiving application : | 16-09-2021 up to 11:00 AM |
| Date of issue of NIT/tender form: | 17-09-2021 At 11:00 AM |
| Date of submission of tenders : | 18-09-2021 At 3 :00 PM |
| Date of opening of tenders : | 18-09-2021 At 3 :30 PM |

| S. No | Name of work | Estimated Amount | E. Money | Time | Cost |
|-------|--|------------------|----------|----------|-------|
| 1. | C/o Retaining wall to road near H/o Dr. S.K. Soni in w.no. 01 | 2,96,973/- | 7430 | 3 Months | 300/- |
| 2. | Restoration of path /drain from tilak raj Chopra house towards vijay Puri house in W. No. 5 | 2,91,349/- | 7290/- | 3 Months | 300/- |
| 3. | To widening a path by mean of edge wall from old satsang ghar to Shiv mandir Gaura kalan W.No.10 | 2,99,190/- | 7500/- | 3 Months | 300/- |
| 4. | Restoration of road/drain near police line in W.no. 9 HMR. | 3,82, 870/- | 9572/- | 3 Months | 500/- |
| 5. | Repair and maintenance of meeting hall in Nagar Parishad Office at HMR. | 2,47,584/- | 6190/- | 3 Months | 300/- |
| 6. | R/m of President room and Executive Officer room in Nagar Parishad of HMR. | 74,839/- | 1871/- | 3 Months | 200/- |
| 7. | Repair of remaining work of Town hall building MC Office . | 2,75,207/- | 6880/- | 3 Months | 300/- |
| 8. | C/o Path /Road from Booth no. 01 to 10 near Sh. Jaisi Ram & brothers shop in W.no. 01 | 78,662/- | 1967 | 3 Months | 200/- |
| 9. | Providing and laying bitumen Pavement to exiting road in front of HIG flat in Himunda colony Ward No. 7 HMR. | 134523/- | 3365/- | 3 Months | 300/- |
| 10. | C/o remaining work retaining wall at SWM Project at Dagneri HMR. | 2,97,131/- | 7425/- | 3 Months | 300/- |
| 11. | C/o Park near Nalti Road in W.No. 8 HMR (Sub head: Retaining wall) | 1,28,031/- | 3200/- | 3 Months | 300/- |
| 12. | C/o Road from house of Sh. Late Chopra towards Patial house in W. No. 4 | 2,75,000/- | 6875/- | 3 Months | 300/- |

The estimates ,Drawing specification , NIT etc. can be seen/obtained in the Engineering branch of MC at any time during working day. The application must accompanied sale clearance, income tax clearance & EPF-ECR & copy of registration. Contractor will maintain the work 5 years after completion.

46


Executive Officer,
Municipal Council,
Hamirpur.

No. /MCH/Tender /Awards/ Estimates,/ Vol-3-2020-21 , 1233

Dated: 26/8/2021

Copy Forwarded to the following with request to display on notice:-

1. Executive Engineer Division HPPWD HMR.HP.
- ✓ 2. Executive Engineer Division IPH HMR.HP.
3. Executive Officer Municipal Council Sujanpur Tihra Distt. Hamirpur HP.
4. President Municipal Council Hamirpur Hp. For information & request to attend the office on same day.
5. Municipal Engineer HPPWD Sub Division HMR.
6. Municipal Council HMR Office notice board.

1
Executive Officer,
Municipal Council,
Hamirpur.

सऊदी के नेतृत्व वाले हवाई हमलों में 43 हूती मारे गए

सना, 14 सितम्बर (अनस): यमन के मारिब प्रांत में पिछले 24 घंटों में सऊदी के नेतृत्व वाले हवाई हमलों में कम से कम 43 हूती विद्रोही मारे गए। इस दौरान हथियारों व विस्फोटकों से लैस 9 वाहन भी नष्ट हो गए।

शंघाई में तूफान का कहर,

3.30 लाख लोग सुरक्षित निकाले

शंघाई, 14 सितम्बर (अनस): शंघाई में चंथु तूफान के कारण भारी बारिश और तेज हवाएं चल रही हैं जिस कारण करीब 3.30 लाख लोगों को सुरक्षित स्थानों पर भेजा गया।

लंबी दूरी की बसों को रद्द कर दिया गया है। कुछ शिपिंग और रेल ट्रांजिट सेवाओं को निलंबित कर दिया गया है और 112 पर्यटन स्थलों को बंद कर दिया गया।

ट्रम्प समर्थक रैली से पहले लगेगी

कैपिटल के चारों ओर बाड़

वाशिंगटन, 14 सितम्बर (अनस): पूर्व राष्ट्रपति डोनाल्ड ट्रम्प के समर्थन में शनिवार को होने वाली दक्षिणपंथी रैली से पहले यू.एस. कैपिटल के चारों तरफ बाड़ लगाई जाएगी।

रैली का शीर्षक 'जस्टिस फॉर जे' है जिसका उद्देश्य 6 जनवरी के कैपिटल हमले के मद्देनजर सैंकड़ों दंगाइयों को गिरफ्तारी का विरोध करना है।

रगान आर संपूर्ण खाद्य पदार्थ प्रदान करते हैं शरीर को विटामिन और खनिज जानिए लचीली डाइटिंग आपको वजन कम करने में कैसे कर सकती है मदद

नई दिल्ली, 14 सितम्बर (हेल्थ डैस्क): जिस किसी ने भी वजन कम करने की कोशिश की है, वह जानता है कि इसके लिए कैलोरी को कम करना महत्वपूर्ण है। हालांकि पिछले कुछ वर्षों में कई अध्ययनों ने संकेत दिया है कि यह महत्वपूर्ण नहीं है कि आप कितना और क्या खाते हैं। प्रिवेंशन पत्रिका में 4 जनवरी 2021 को प्रकाशित एक लेख बताता है कि एथलीटों ने अच्छे प्रदर्शन के लिए हमेशा अपने मैक्रोन्यूट्रिएंट्स पर ध्यान दिया है।

हाल ही में मैक्रो-केंद्रित आहार (लचीली डाइटिंग) फिटनेस के प्रति उत्साही व वजन को नियंत्रण में रखने की कोशिश कर रहे लोगों में लोकप्रिय हो गया है। जानकार यह भी बताते हैं कि वजन घटाने के लिए मैक्रोज पर्याप्त नहीं हैं। सुक्ष्म पोषक तत्व, मूल रूप से विटामिन और खनिज आपके शरीर के लिए महत्वपूर्ण हैं क्योंकि शरीर उन्हें पैदा नहीं करता है। यदि इन्हें उचित मात्रा में न लिया जाए तो उनकी कमी से गंभीर विकार हो सकते हैं। वे कहते हैं, कि उन्हें प्राप्त करने का एकमात्र तरीका बहुत सारे रंगीन, संपूर्ण खाद्य पदार्थ हैं। आपके पोषण का बड़ा हिस्सा साबुत अनाज, फलियां, लीन प्रोटीन, कुछ डेयरी उत्पादों, अच्छी वसा, फलों और सब्जियों से अनिवार्य रूप से आना चाहिए।



शरीर के लिए प्रमुख मैक्रोन्यूट्रिएंट्स क्या हैं?

बैंगलुरु के पोषण कोच रेयान फर्नांडो कहते हैं कि शरीर के कुशलतापूर्वक काम करने के लिए कार्बोहाइड्रेट, प्रोटीन और वसा जैसे प्रत्येक मैक्रोन्यूट्रिएंट आवश्यक हैं। वहीं खेल पोषण विशेषज्ञ जयपुर रजत जैन कहते हैं, औसतन आपको लगभग 45-60 फीसदी कैलोरी कार्बोहाइड्रेट के माध्यम से, 20-25 फीसदी प्रोटीन और 15-20 फीसदी वसा का सेवन करना चाहिए।

कैसा आहार कम कर सकता है शरीर की वसा

जैन कहते हैं कि एक व्यक्ति जो बेहतर रक्त शर्करा प्राप्त करना चाहता है और शरीर की अतिरिक्त वसा खोना चाहता है, वह 35 फीसदी कार्ब्स, 30 फीसदी वसा और 35 फीसदी प्रोटीन युक्त भोजन योजना पर उत्कृष्टता प्राप्त

कर सकता है। वह कहते हैं कि केटोजेनिक आहार का पालन करने वाले को अधिक वसा और कम कार्ब्स की आवश्यकता होगी, जबकि एक एथलीट को अधिक कार्ब्स की आवश्यकता हो सकती है।

विशेषज्ञों के मुताबिक मैक्रो कार्बोहाइड्रेट का सबसे बड़ा लाभ लचीलापन और सुविधा प्रदान कर सकता है। उदाहरण के लिए औसतन एक कप आइसक्रीम में लगभग 275-300 कैलोरी, 44 ग्राम कार्बोहाइड्रेट, 7 ग्राम प्रोटीन और 7 ग्राम वसा होती है, जिनमें से अधिकांश खराब प्रकार की होती है। यदि आप 1500 कैलोरी पोषण योजना पर हैं, तो यह 40 फीसदी कार्बोहाइड्रेट से, 30 फीसदी प्रोटीन से और 30 फीसदी वसा से आती है। आपको आदर्श रूप से प्रति दिन 150 ग्राम कार्बोहाइड्रेट, 113 ग्राम प्रोटीन और 50 ग्राम वसा की आवश्यकता होती है।

मोदी अमरीका जाएंगे, संयुक्त राष्ट्र महासभा आ

नई दिल्ली/वाशिंगटन, 14 सितम्बर (वार्ता): प्रधानमंत्री नरेंद्र मोदी 24

एवं 25 सितम्बर को अमरीका की यात्रा पर जाएंगे जिसमें वह अमरीका, आस्ट्रेलिया और जापान के नेताओं के साथ चतुष्कोणीय (क्वाड) शिखर सम्मेलन में भाग लेने के साथ ही संयुक्त राष्ट्र महासभा के वार्षिक अधिवेशन को भी संबोधित करेंगे।



100 से अधिक नेता व्यक्तिगत संरा वार्षिक सभाग लेंगे

विदेश मंत्रालय ने कहा कि मोदी 24 सितम्बर को वाशिंगटन में आस्ट्रेलिया के प्रधानमंत्री स्कॉट मॉरीसन, जापान के प्रधानमंत्री योशिहिदे सुगा और अमरीका के राष्ट्रपति जोसेफ आर. बाइडेन के साथ चतुष्कोणीय ढांचे (क्वाडिलेटेरल फ्रेमवर्क) के शिखर

Office of the Municipal Council Hamirpur Distt. Hamirpur (H.P.)

Notice Inviting Tender

No. 1247 TO 1252 No.MCH/Tender/Awards/Estimates,V-3,2020-21.

Dated : 27/8/21

Sealed items rates /%age tenders are hereby invited by undersigned on behalf of MC, HMR for below mentioned work from contractors registered with HPPWD etc. The tender should be reached in the office of undersigned on below mention date and time and same will be opened in the presence of contractors or their authorized representatives. Undersigned reserves the right to reject the tenders without any reason.

Date of receiving application : 16-09-2021 upto 11:00AM

Date of issue of NIT/tender form :17-09-2021At 11:00AM

Date of submission of tenders : 18.09.2021 At 3:00PM

Date of opening of tenders: 18.09.2021 At 3:30PM

| S. No. | Name of work | Estimated Amount | E. Money | Time | Cost |
|--------|--|------------------|----------|----------|-------|
| 1. | C/o Retaining wall to road near H/o Dr. S.K. Soni in w.no. 01 | 2,96,973/- | 7430 | 3 Months | 300/- |
| 2. | Restoration of path/drain from tilak raj chopra house towards vijay puri house in w.no. 5 | 2,91,349/- | 7290/- | 3 Months | 300/- |
| 3. | To widening a path by mean of edge wall from old satsang ghar to Shiv mandir Gaurakalan w.no. 10 | 2,99,190/- | 7500/- | 3 Months | 300/- |
| 4. | Restoration of road/drain near police line in w.no. 9 HMR | 3,82,870/- | 9572/- | 3 Months | 500/- |
| 5. | Repair and maintenance of meeting hall in Nagar Parishad Office at HMR. | 2,47,584/- | 6190/- | 3 Months | 300/- |
| 6. | R/m of President room and Executive Officer room in Nagar Parishad of HMR. | 74,839/- | 1871/- | 3 Months | 200/- |
| 7. | Repair of remaining work of Town hall building MC Office | 2,75,207/- | 6880/- | 3 Months | 300/- |
| 8. | C/o Path/Road from Booth no.01 to 10 near Sh. Jaisi Ram & brothers shop in W.no. 01 | 78,662/- | 1967 | 3 Months | 200/- |
| 9. | Providing and laying bitumen Pavement to exiting road in front of HIG flat in Himunda colony Ward No. 7 HMR. | 134523/- | 3365/- | 3 Months | 300/- |
| 10. | C/o remaining work retaining wall at SWM Project at Dagneri HMR. | 2,97,131/- | 7425/- | 3 Months | 300/- |
| 11. | C/o Park near Nalti Road in W.No.8 HMR (Sub head:Retaining wall) | 1,28,031/- | 3200/- | 3 Months | 300/- |
| 12. | C/o Road from house of Sh. late Chopra towards Patial house in W.No.4 | 2,75,000/- | 6875/- | 3 Months | 300/- |

The estimates, Drawing specification, NIT etc. can be seen/ obtained in the Engineering branch of MC, any time during working lay. The application must accompanied sale clearance, income tax clearance EPF-ECR & Copy of registration. Contractor will maintain the work 5 years after completion.

Executive Officer Municipal Council Hamirpur (H.P.)

Award Letter

No: MCH/Tender/Awards/Estimates, V-3, 2020-21 /1480 Dated 23/9/21

To

Anil Shyam,
GC Hamirpur.**Subject :- Award For- C/o remaining work of retaining wall (III Phase) at SWM Project Degnri HMR.**

Dear Sir,

Kindly refer to your online item/%age rates tender opened on dated 18-09-2021 & subsequent modified offer given by you vide your written undertaking dated nil for the above cited work for which over all amount workout to Rs. 445696/- Only i.e. 50% above against amount put to tender Rs. 297131/- Only is hereby accepted to the following terms & conditions. The modified rates are as under:-

| S.No. | Items No / Description | Quoted % age Rate | Negotiated % age Rates) |
|-------|------------------------------|-------------------|-------------------------|
| 1. | %age rates on HP PWD SR 2009 | 50% above | N.A. |

Terms & Conditions:-

- Your undertaking for negotiation dated *ml* offering a further rebate as mentioned above on the earlier quoted rates will, from a part of agreement.
- The time period allowed for the completion of the work is three month to be reckoned from 15th day after issuing of award letter.
- Work should be done as per PWD specification and the direction of undersigned Site Engineer. You will have to be present at site and provide every possible in all Respect failing in which a penalty as per provision & decision taken by the Competent Authority will be imposed.
- The Water Supply and Electricity will not be given free of cost and if provided by M.C. It will be charged @ 1.5% or as per actual respectively.
- All types of taxes so imposed by the local authority central Govt./State Govt. from time to time will be borne by you.
- The drawing will be provided by the J.E. of M.C. Hamirpur (H.P.).
- Date of commencement and the time schedule submitted by you will be effective from the issue of this award letter.
- You will not execute any deviation on your quoted negotiated rates and beyond this the rates will be decided according to the clauses/sub-classes of the agreement or any deviation subjected to the approval.
- You are requested to sign the agreement on the office of the undersigned on any working day with in fifteen days from the issue of this award letter or tender form is a part of agreement.
- The material to be used during the construction shall be of approved quantity confirming to specification & standard of HPPWD or I S and will have to be got approved/certified if necessary from the M.C. authorities/ Site Engineer.
- Crushed stone aggregates and sand as approved by the Site engineer should be used.
- Any damage done to the existing structure during the construction will have to be borne by you and nothing extra on this behalf will be paid.

13. All General Specifications & Condition in the Agreement and HPSR will have to be followed Strictly.
14. Only A.C.C., or required Cement and Tor Steel confirming to is 1786-1979 should be used during the construction.
15. Income tax @ and sale tax 2% of the amount of the executed work shall be deducted at the time of releasing the payment. Further you shall have to produce income tax clearance certificate from the income tax authorities.
16. The Timber to be used on work should be paralyzed from an authorized dealer/agency and you will produce necessary receipt/voucher as a proof the payment of wood work will be released thereafter.
17. Any material below the PWD specification used at Site will have to replaced and Nothing extra will be paid on this account.
18. The instructions from the E.O./Site Engineer be asked for at least 15 days before the execution of the item/work so as to avoid unnecessary delay.
19. You are requested to contact J.E. M.C. Hamirpur immediately for taking over of site and for layout of the structure.
20. Income Tax & GST etc. of amount of the executed work shall be deducted at the time of releasing the payment futher you shall have to produce income tax clearing certificate from the income tax authorities.

(20) Cont has to execute the works within in fifteen days from the date of Award.

10/11/21
23/9/21
 Executive Officer
 Municipal Council
 Hamirpur.

Copy of the information forwarded to:- 1481 to 1486 /mch/ *28/9/21*

- I. Assistant Engineer in charge for information and necessary action.
- II. J.E. In charge for information and necessary action. He requested to handover the site to the Contractor immediately.
- III. Executive Engineer Directorate of Urban development Palika Bhavan Shimla-2.
- IV. The income Tax officer Hamirpur, Distt. Hamirpur.
- V. The Assistant Excise & Taxation Commissioner Hamirpur (H.P.).
- VI. The Labour Inspector Hamirpur (H.P.).

Executive Officer
 Municipal Council
 Hamirpur.

Amil Shyam G.I.C
ward No. 4. Tehsil Distt Hamirpur